

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :06-02-2023

Date : 06.02.2023										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	14187/2023	06.02.2023	RPFAM-142/2012	M.R. BARIK	C.O.		Order Dtd. 2023-02-03			(Seat No-)
2	14188/2023	06.02.2023	RPFAM-140/2012	M.R. ROUTRAY	C.O.		Order Dtd. 2023-02-03			(Seat No-)
3	14189/2023	06.02.2023	CMP-36/2023	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(Seat No-)
4	14190/2023	06.02.2023	CMP-82/2023	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(Seat No-)
5	14191/2023	06.02.2023	WP(C)-1352/2023	A.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25			(Seat No-)
6	14192/2023	06.02.2023	WP(C)-2839/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-)
7	14193/2023	06.02.2023	CMP-34/2023	A.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(Seat No-)

8	14194 /2023	06.02.2 023	WP (C) - 2995/2 023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(S ea t No -)
9	14195 /2023	06.02.2 023	WP (C) - 2997/2 023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(S ea t No -)
1 0	14196 /2023	06.02.2 023	WP (C) - 219/20 23	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(S ea t No -)
1 1	14197 /2023	06.02.2 023	WP (C) - 36933/ 2022	N. PANDA	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(S ea t No -)
1 2	14198 /2023	06.02.2 023	WP (C) - 2163/2 023	D.DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(S ea t No -)
1 3	14199 /2023	06.02.2 023	WP (C) - 2444/2 023	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(S ea t No -)
1 4	14200 /2023	06.02.2 023	WP (C) - 3003/2 023	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(S ea t No -)
1 5	14201 /2023	06.02.2 023	WP (C) - 2838/2 023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(S ea t No -)
1 6	14202 /2023	06.02.2 023	WP (C) - 2994/2 023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(S ea t No -)
1 7	14203 /2023	06.02.2 023	WP (C) - 2834/2 023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(S ea t No -)
1 8	14204 /2023	06.02.2 023	WP (C) - 2837/2	BRAJA MOHAN SARANGI	C.O.	COURT NO.	Order Dtd. 2023-02-03			(S ea

			023			20				t No -)
1 9	14205 /2023	06.02.2 023	RPFAM- 134/20 12	A.SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2023-02-03			(S ea t No -)
2 0	14207 /2023	06.02.2 023	WP (C) - 643/20 23	S K BEHERA	GENE RAL		Order Dtd. 2023-01-17			(S ea t No -)
2 1	14208 /2023	06.02.2 023	WP (C) - 989/20 23	S K BEHERA	GENE RAL		Order Dtd. 2023-01-17			(S ea t No -)
2 2	14209 /2023	06.02.2 023	CONTC (CP) - 86/201 7	A.K. PANDA	GENE RAL		Order Dtd. 2023-01-31			(S ea t No -)
2 3	14210 /2023	06.02.2 023	WP (C) - 23530/ 2020	A.K. PANDA	GENE RAL		Order Dtd. 2020-09-16			(S ea t No -)
2 4	14211 /2023	06.02.2 023	CONTC- 6934/2 022	A.K. PANDA	GENE RAL		Order Dtd. 2022-12-16		CONTE MPT	(S ea t No - 4)
2 5	14212 /2023	06.02.2 023	WPC (OA C) - 2483/2 015	A.K. PANDA	GENE RAL		Order Dtd. 2022-08-23			(S ea t No - 4)
2 6	14213 /2023	06.02.2 023	WP (C) - 9893/2 011	S.K.BEHERA	GENE RAL		Order Dtd. 2012-08-06		WRIT BRANC H-6	(S ea t No - 24)
2 7	14214 /2023	06.02.2 023	WP (C) - 980/20 23	S.K.BEHERA	GENE RAL		Order Dtd. 2023-01-17			(S ea t No - 24

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28	14215/2023	06.02.2023	WP (C) - 393/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-01-09		WRIT BRANCH-2	(Seat No - 8)
29	14216/2023	06.02.2023	WP (C) - 1544/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-01-24			(Seat No - 8)
30	14217/2023	06.02.2023	WP (C) - 988/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-01-17			(Seat No - 8)
31	14218/2023	06.02.2023	WA- 6/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2020-03-06			(Seat No - 8)
32	14219/2023	06.02.2023	WP (C) - 979/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-01-17			(Seat No - 8)
33	14220/2023	06.02.2023	WP (C) - 14474/2012	S.K.BEHERA	GENERAL		Order Dtd. 2023-01-20			(Seat No - 8)
34	14221/2023	06.02.2023	WP (C) - 14804/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-02-01			(Seat No - 8)
35	14222/2023	06.02.2023	WPC (OA C) - 1958/2017	S.K.BEHERA	GENERAL		Order Dtd. 2022-09-09			(Seat No - 8)
36	14223/2023	06.02.2023	WPC (OA C) - 834/2017	S.K.BEHERA	GENERAL		Order Dtd. 2022-08-25			(Seat No - 8)

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3 7	14224 /2023	06.02.2 023	WP (C) - 33029/ 2022	G.C.JENA	C.O.	COURT NO. 22	Order Dtd. 2023-02-02			(S ea t No - 8)
3 8	14225 /2023	06.02.2 023	WPC (OA C) - 3901/2 017	S.K.BEHERA	GENE RAL		Order Dtd. 2022-10-13			(S ea t No - 8)
3 9	14226 /2023	06.02.2 023	WPC (OA C) - 4182/2 014	S.K.BEHERA	GENE RAL		Order Dtd. 2022-02-17			(S ea t No - 8)
4 0	14227 /2023	06.02.2 023	OJC- 324/19 82	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 1985-04-26			(S ea t No - 8)
4 1	14228 /2023	06.02.2 023	WPC (OA C) - 1181/2 016	S.K.BEHERA	GENE RAL		Order Dtd. 2022-05-19			(S ea t No - 8)
4 2	14229 /2023	06.02.2 023	WPC (OA C) - 3366/2 014	S.K.BEHERA	GENE RAL		Order Dtd. 2022-05-02			(S ea t No - 8)
4 3	14230 /2023	06.02.2 023	WPC (OA C) - 2842/2 017	S.K.BEHERA	GENE RAL		Order Dtd. 2022-02-28			(S ea t No - 8)
4 4	14231 /2023	06.02.2 023	WPC (OA C) - 2838/2 017	S.K.BEHERA	GENE RAL		Order Dtd. 2022-02-28			(S ea t No - 8)
4 5	14232 /2023	06.02.2 023	WPC (OA C) - 3119/2	S K BEHERA	GENE RAL		Order Dtd. 2022-12-07			(S ea t

			014							No - 8)
46	14233 /2023	06.02.2023	WPC (OAC) - 410/2017	S.K.BEHERA	GENERAL		Order Dtd. 2022-08-26			(Seat No - 8)
47	14234 /2023	06.02.2023	OJC- 323/1982	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 1985-04-26			(Seat No - 8)
48	14235 /2023	06.02.2023	BLAPL- 8518/2022	P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No - 8)
49	14236 /2023	06.02.2023	ABLAPL - 16637/2022	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No - 8)
50	14237 /2023	06.02.2023	ABLAPL - 1058/2023	J. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		BAIL-1 (CRIMINAL MISC-1)	(Seat No - 6)
51	14238 /2023	06.02.2023	ABLAPL - 1052/2023	J. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-02-03		BAIL-1 (CRIMINAL MISC-1)	(Seat No - 6)
52	14239 /2023	06.02.2023	ABLAPL - 829/2023	S. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No - 6)
53	14240 /2023	06.02.2023	ABLAPL - 233/2023	C.R.SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No - 6)
54	14241 /2023	06.02.2023	CRLREV -	B.P. TANGA	C.O.	COURT NO. 7	Order Dtd. 2023-02-02		CRIMINAL	(Seat No - 6)

			866/2019						REVISION	t No - 2)
55	14242/2023	06.02.2023	CRLREV - 601/2022	P.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2023-02-03		CRIMINAL REVISION	(Seat No - 1)
56	14243/2023	06.02.2023	CRLREV - 10/2023	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023-02-03		CRIMINAL REVISION	(Seat No - 2)
57	14244/2023	06.02.2023	CRLREV - 4/2023	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-03		CRIMINAL REVISION	(Seat No - 2)
58	14245/2023	06.02.2023	WP (C) - 1507/2023	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-03		WRIT BRANCH-2	(Seat No - 45)
59	14246/2023	06.02.2023	WP (C) - 12452/2017	AGA M/S.PURUSOTAM CHULI P.NATH	C.O.	COURT NO. 11	Order Dtd. 2023-01-31			(Seat No - 45)
60	14247/2023	06.02.2023	CONTC (CPC) - 358/2010	A.K. SWAIN	GENERAL		Order Dtd. 2022-10-20			(Seat No - 45)
61	14248/2023	06.02.2023	CONTC-5176/2020	D.K. SAHU	GENERAL		Order Dtd. 2020-12-18			(Seat No - 45)
62	14249/2023	06.02.2023	WP (C) - 7997/2022	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(Seat

									No - 45)
63	14250/2023	06.02.2023	WP (C) - 19546/2019	S. MOHAKUDA	GENERAL		Order Dtd. 2019-10-22		(Seat No - 45)
64	14251/2023	06.02.2023	WP (C) - 8128/2019	B.K. DAS	GENERAL		Order Dtd. 2022-12-23	WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
65	14252/2023	06.02.2023	WP (C) - 1209/2002	R.K. DEHURY	GENERAL		Order Dtd. 2022-11-16	WRIT BRANCH H-7	(Seat No - 5)
66	14253/2023	06.02.2023	CRLMC-3996/2015	S.K. MOHANTY	GENERAL		Order Dtd. 2022-09-16		(Seat No - 5)
67	14254/2023	06.02.2023	CONTC-340/2015	J.P. KAR	GENERAL		Order Dtd. 2018-05-04 Petition, Annexure,	CONTE MPT	(Seat No - 5)
68	14255/2023	06.02.2023	CONTC-2843/2022	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2022-05-06		(Seat No - 5)
69	14256/2023	06.02.2023	CRLMC-4056/2022	TAPAN KUMAR KAMILA	GENERAL		Order Dtd. 2023-01-05		(Seat No - 5)
70	14257/2023	06.02.2023	CONTC-339/2015	J.P. KAR	GENERAL		Petition Annexure,	CONTE MPT	(Seat No -

										5)
7 1	14258 /2023	06.02.2 023	ABLAPL - 16347/ 2021	H.K. MOHANTA	GENE RAL		Order Dtd. 2022-05-05			(S ea t No - 5)
7 2	14259 /2023	06.02.2 023	TRP (C) - 338/20 22	M.K. MOHANTY	GENE RAL		Counter			(S ea t No - 5)
7 3	14260 /2023	06.02.2 023	ABLAPL - 12301/ 2022	S.K. DASH	GENE RAL		Order Dtd. 2022-09-26		BAIL- 2 (CRM INAL MISC- 2)	(S ea t No - 10)
7 4	14261 /2023	06.02.2 023	TRP (C) - 329/20 22	M.K. MOHANTY	GENE RAL		Counter			(S ea t No - 10)
7 5	14262 /2023	06.02.2 023	ABLAPL - 9176/2 019	S.K.BISWAL	GENE RAL		Order Dtd. 2021-08-06			(S ea t No - 10)
7 6	14263 /2023	06.02.2 023	MATA- 181/20 19	G. SUNDARA	GENE RAL		Order Dtd. 2023-01-25			(S ea t No - 10)
7 7	14264 /2023	06.02.2 023	WP (C) - 11413/ 2022	A.SUNDARAY	GENE RAL		Order Dtd. 2022-11-23		WRIT BRANC H-8	(S ea t No - 40)
7 8	14265 /2023	06.02.2 023	WP (C) - 6410/2 022	A.SUNDARAY	GENE RAL		Order Dtd. 2022-11-23			(S ea t No -)

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7 9	14266 /2023	06.02.2 023	WP (C) - 6406/2 022	A.SUNDARAY	GENE RAL		Order Dtd. 2022-11-23			(S ea t No - 40)
8 0	14267 /2023	06.02.2 023	OJC- 191/19 56	B.S. SWAIN	GENE RAL		Petition With Annexures			(S ea t No - 40)
8 1	14268 /2023	06.02.2 023	WP (C) - 6408/2 022	A.SUNDARAY	GENE RAL		Order Dtd. 2022-11-23			(S ea t No - 40)
8 2	14269 /2023	06.02.2 023	OJC- 11641/ 2001	P.K. MISHRA	GENE RAL		Order Dtd. 2009-12-07		WRIT BRANC H-7	(S ea t No - 48)
8 3	14270 /2023	06.02.2 023	WP (C) - 7271/2 022	A.SUNDARAY	GENE RAL		Order Dtd. 2022-11-23			(S ea t No - 48)
8 4	14271 /2023	06.02.2 023	WP (C) - 22684/ 2022	A.K. SWAIN	GENE RAL		Order Dtd. 2022-09-24			(S ea t No - 48)
8 5	14272 /2023	06.02.2 023	WP (C) - 5950/2 022	A.SUNDARAY	GENE RAL		Order Dtd. 2022-11-23			(S ea t No - 48)
8 6	14273 /2023	06.02.2 023	WP (C) - 713/20	P.K. MISHRA	GENE RAL		Order Dtd. 2022-05-05			(S ea

			22							t No - 48)
8 7	14274 /2023	06.02.2 023	WP (C) - 23580/ 2013	A.K. SWAIN	GENE RAL		Order Dtd. 2013-12-16		WRIT BRANC H-10	(S ea t No - 56)
8 8	14275 /2023	06.02.2 023	WP (C) - 6401/2 022	A.SUNDARAY	GENE RAL		Order Dtd. 2022-11-23			(S ea t No - 56)
8 9	14276 /2023	06.02.2 023	WP (C) - 6403/2 022	A.S	GENE RAL		Order Dtd. 2022-11-23			(S ea t No - 56)
9 0	14277 /2023	06.02.2 023	WP (C) - 12920/ 2005	S.K. SWAIN	GENE RAL		Order Dtd. 2008-02-25		WRIT BRANC H-1	(S ea t No - 30)
9 1	14278 /2023	06.02.2 023	WP (C) - 6398/2 022	A.SUNDARAY	GENE RAL		Order Dtd. 2022-11-23			(S ea t No - 30)
9 2	14279 /2023	06.02.2 023	WP (C) - 25994/ 2022	R.C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-02-01		WRIT BRANC H-2	(S ea t No - 8)
9 3	14280 /2023	06.02.2 023	WP (C) - 2865/2 023	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(S ea t No - 8)
9	14281	06.02.2	WP (C) -	J. SAHOO	C.O.	COURT	Order Dtd.			(S

4	/2023	023	2862/2023			NO. 1	2023-02-02			ea t No - 8)
95	14282/2023	06.02.2023	WP (C) - 35738/2021	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01		WRIT BRANC H-6	(S ea t No - 35)
96	14283/2023	06.02.2023	WP (C) - 1485/2023	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 35)
97	14284/2023	06.02.2023	WP (C) - 25993/2022	R.C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-02-01		WRIT BRANC H-2	(S ea t No - 8)
98	14285/2023	06.02.2023	WP (C) - 2237/2023	KHIROD KUMAR SWAIN	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(S ea t No - 8)
99	14286/2023	06.02.2023	WP (C) - 36948/2022	A.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(S ea t No - 8)
100	14287/2023	06.02.2023	WP (C) - 34819/2022	H.K. MOHANTA	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(S ea t No - 8)
101	14288/2023	06.02.2023	WP (C) - 3114/2023	S.K. MISHRA	C.O.	COURT NO. 4	Order Dtd. 2023-02-02			(S ea t No - 8)
102	14289/2023	06.02.2023	WP (C) - 3113/2023	S.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No

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103	14290/2023	06.02.2023	WP (C) - 1592/2023	R.K. SARANGI	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(Seat No - 8)
104	14291/2023	06.02.2023	WP (C) - 2635/2023	A.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03	WRIT BRANCH-7		(Seat No - 5)
105	14292/2023	06.02.2023	WP (C) - 2876/2023	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03	WRIT BRANCH-1		(Seat No - 2)
106	14293/2023	06.02.2023	WP (C) - 26147/2022	R.K. DEHURY	C.O.	COURT NO. 4	Order Dtd. 2023-02-03	WRIT BRANCH (DIVISION BENCH -1)		(Seat No - 105)
107	14294/2023	06.02.2023	WP (C) - 2297/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 105)
108	14295/2023	06.02.2023	WP (C) - 659/2021	LOKANATH SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-02-03	WRIT BRANCH (DIVISION BENCH -2)		(Seat No - 111)
109	14296/2023	06.02.2023	WP (C) - 2300/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 111)
110	14297/2023	06.02.2023	WP (C) - 2313/2023	SATYANARAYAN MISHRA	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(Seat No -

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1 1 1	14298 /2023	06.02.2 023	WP (C) - 2299/2 023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 1 2	14299 /2023	06.02.2 023	WP (C) - 2210/2 023	S.K.PARIDA	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 1 3	14300 /2023	06.02.2 023	WP (C) - 2550/2 023	S.K.BHANJAD EO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 1 4	14301 /2023	06.02.2 023	WP (C) - 2549/2 023	S.K.BHANJAD EO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 1 5	14302 /2023	06.02.2 023	ABLAPL - 10950/ 2022	B. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 1 6	14303 /2023	06.02.2 023	WP (C) - 2776/2 023	S.K.BHANJAD EO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 1 7	14304 /2023	06.02.2 023	ABLAPL - 4882/2 022	M.C. MOHANTY	GENE RAL		PetitionAnnex ure,			(S ea t No - 11 1)
1 1 1	14305 /2023	06.02.2 023	WP (C) - 17501/ 023	N.K. SATPATHY	C.O.	COURT NO.	Order Dtd. 2023-01-03			(S ea

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1 1 9	14306 /2023	06.02.2 023	BLAPL- 13002/ 2022	R.K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 2 0	14307 /2023	06.02.2 023	WP (C) - 2910/2 023	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 2 1	14308 /2023	06.02.2 023	BLAPL- 12793/ 2022	H.K. MOHANTA	C.O.	COURT NO. 10	Order Dtd. 2023-02-02			(S ea t No - 11 1)
1 2 2	14309 /2023	06.02.2 023	WP (C) - 3145/2 023	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 2 3	14310 /2023	06.02.2 023	WP (C) - 2324/2 023	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(S ea t No - 11 1)
1 2 4	14311 /2023	06.02.2 023	BLAPL- 12786/ 2022	G.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 2 5	14312 /2023	06.02.2 023	BLAPL- 12487/ 2022	S.K. DASH	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 11 1)

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1 2 6	14313 /2023	06.02.2 023	WPC (OA) - 1092/2 015	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 2 7	14314 /2023	06.02.2 023	BLAPL- 12483/ 2022	S.BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 2 8	14315 /2023	06.02.2 023	CRP- 3/2023	P.C.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No - 11 1)
1 2 9	14316 /2023	06.02.2 023	CRP- 22/202 2	P. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No - 11 1)
1 3 0	14317 /2023	06.02.2 023	BLAPL- 12487/ 2022	B.R. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 3 1	14318 /2023	06.02.2 023	CONTC- 615/20 23	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 3 2	14319 /2023	06.02.2 023	BLAPL- 10057/ 2022	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 3 3	14320 /2023	06.02.2 023	BLAPL- 10984/ 2022	J.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(S ea t

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1 3 4	14321 /2023	06.02.2 023	BLAPL- 11538/ 2022	D.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-02-03		(S ea t No - 11 1)
1 3 5	14322 /2023	06.02.2 023	BLAPL- 11457/ 2022	G. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-03		(S ea t No - 11 1)
1 3 6	14323 /2023	06.02.2 023	BLAPL- 12166/ 2022	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2023-02-03		(S ea t No - 11 1)
1 3 7	14324 /2023	06.02.2 023	BLAPL- 12142/ 2022	B.S. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2023-02-03		(S ea t No - 11 1)
1 3 8	14325 /2023	06.02.2 023	BLAPL- 11984/ 2022	J.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-03		(S ea t No - 11 1)
1 3 9	14326 /2023	06.02.2 023	BLAPL- 11944/ 2022	R.K. DASH	C.O.	COURT NO. 11	Order Dtd. 2023-02-03		(S ea t No - 11 1)
1 4 0	14327 /2023	06.02.2 023	BLAPL- 11635/ 2022	ARUN KUMAR BUDHIA A.K. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2023-02-03		(S ea t No - 11 1)

141	14328/2023	06.02.2023	BLAPL-11585/2022	A.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2023-02-03			(Seat No - 111)
142	14329/2023	06.02.2023	BLAPL-11246/2022	R.R. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(Seat No - 111)
143	14330/2023	06.02.2023	BLAPL-262/2023	P.S. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No - 111)
144	14331/2023	06.02.2023	BLAPL-11105/2022	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No - 111)
145	14332/2023	06.02.2023	BLAPL-10986/2022	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No - 111)
146	14333/2023	06.02.2023	BLAPL-12471/2022	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(Seat No - 111)
147	14334/2023	06.02.2023	BLAPL-12471/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(Seat No - 111)
148	14335/2023	06.02.2023	BLAPL-12448/2022	K.C.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(Seat No - 111)

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1 4 9	14336 /2023	06.02.2 023	WPC (OA C) - 608/20 19	S K BEHERA	GENE RAL					(S ea t No - 11 1)
1 5 0	14337 /2023	06.02.2 023	BLAPL- 12446/ 2022	G. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 11 1)
1 5 1	14338 /2023	06.02.2 023	CRLMC- 95/202 3	P.K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-22		CRIMI NAL MISC	(S ea t No - 1)
1 5 2	14339 /2023	06.02.2 023	CRLMC- 95/202 3	P.K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-02		CRIMI NAL MISC	(S ea t No - 1)
1 5 3	14340 /2023	06.02.2 023	BLAPL- 12442/ 2022	NIRANJAN SINGH (1)	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 1)
1 5 4	14341 /2023	06.02.2 023	BLAPL- 12441/ 2022	NIRANJAN SINGH (1)	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 1)
1 5 5	14342 /2023	06.02.2 023	BLAPL- 12440/ 2022	NIRANJAN SINGH (1)	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 1)
1 5 6	14343 /2023	06.02.2 023	BLAPL- 12422/ 2022	SRINIBASH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 5000-01-01			(S ea t No - 1)

157	14344/2023	06.02.2023	BLAPL-506/2023	S.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No - 1)
158	14345/2023	06.02.2023	BLAPL-703/2023	D. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No - 1)
159	14346/2023	06.02.2023	BLAPL-292/2023	CHHABI RANA	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No - 1)
160	14347/2023	06.02.2023	BLAPL-364/2023	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No - 1)
161	14348/2023	06.02.2023	BLAPL-356/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No - 1)
162	14349/2023	06.02.2023	BLAPL-701/2023	A.T.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No - 1)
163	14350/2023	06.02.2023	BLAPL-713/2023	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No - 1)
164	14351/2023	06.02.2023	BLAPL-714/2023	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No - 1)
165	14352/2023	06.02.2023	BLAPL-725/2023	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No - 1)

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1 6 6	14353 /2023	06.02.2 023	BLAPL- 731/20 23	S.K.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(S ea t No - 1)
1 6 7	14354 /2023	06.02.2 023	BLAPL- 237/20 23	NIHAR RANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(S ea t No - 1)
1 6 8	14355 /2023	06.02.2 023	WP (C) - 34757/ 2020	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-20			(S ea t No - 1)
1 6 9	14356 /2023	06.02.2 023	WP (C) - 5215/2 005	L.D.SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-01-16		WRIT BRANC H-2	(S ea t No - 45)
1 7 0	14357 /2023	06.02.2 023	WP (C) - 5215/2 005	S.CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2023-01-16		WRIT BRANC H-2	(S ea t No - 45)
1 7 1	14358 /2023	06.02.2 023	CRLMP- 160/20 23	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 45)
1 7 2	14359 /2023	06.02.2 023	JCRLA- 60/201 0	MR.SANKARAC HARYA CHOUDHURY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-01-12		CRIMI NAL APPEA L	(S ea t No - 2)
1 7 3	14360 /2023	06.02.2 023	BLAPL- 7941/2 022	A.SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(S ea t No - 2)
1	14361	06.02.2	BLAPL-	A.SUNDARAY	C.O.	COURT	Order Dtd.			(S

74	/2023	023	7985/2022			NO. 17	2023-02-01			eat No - 2)
175	14362/2023	06.02.2023	CRLMC-70/2023	D.K. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2023-02-02		CRIMINAL MISC	(Seat No - 1)
176	14363/2023	06.02.2023	CRLMC-254/2023	S.BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(Seat No - 1)
177	14364/2023	06.02.2023	CRLMC-320/2023	S.CHOUDHURY	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(Seat No - 1)
178	14365/2023	06.02.2023	CRLMC-306/2023	S.CHOUDHURY	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(Seat No - 1)
179	14366/2023	06.02.2023	CRLMC-2329/2021	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023-02-02			(Seat No - 1)
180	14367/2023	06.02.2023	WA-26/2017	M R BARIK	GENERAL		Order Dtd. 2022-10-20			(Seat No - 1)
181	14368/2023	06.02.2023	CRLMC-2329/2021	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-02-02			(Seat No - 1)
182	14369/2023	06.02.2023	RVWPET - 21/2023	D.P. DAS	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(Seat No - 1)

183	14370/2023	06.02.2023	CRLMC-286/2023	A.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-02		CRIMINAL MISC	(Seat No - 5)
184	14371/2023	06.02.2023	CRLMC-311/2023	A.K. JATI	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(Seat No - 5)
185	14372/2023	06.02.2023	CRLMC-309/2023	P.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(Seat No - 5)
186	14373/2023	06.02.2023	CRLMC-416/2023	P.L. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-02-02		CRIMINAL MISC	(Seat No - 4)
187	14374/2023	06.02.2023	ABLAPL - 438/2023	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-02			(Seat No - 4)
188	14375/2023	06.02.2023	CRLMC-2456/2022	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(Seat No - 4)
189	14376/2023	06.02.2023	BLAPL-5943/2022	P. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-02-03			(Seat No - 4)
190	14377/2023	06.02.2023	CRLMC-2456/2022	A.K. JATI	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(Seat No - 4)
191	14378/2023	06.02.2023	BLAPL-10846/2022	R.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-02-03			(Seat No -)

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1 9 2	14379 /2023	06.02.2 023	CRLMC- 3282/2 022	A.KALASH	C.O.	COURT NO. 8	Order Dtd. 2023-01-30			(S ea t No - 4)
1 9 3	14380 /2023	06.02.2 023	CRLMC- 3877/2 022	D.K. NAIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMI NAL MISC	(S ea t No - 1)
1 9 4	14381 /2023	06.02.2 023	ABLAPL - 11951/ 2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
1 9 5	14382 /2023	06.02.2 023	CRLMC- 1289/2 022	R. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(S ea t No - 1)
1 9 6	14383 /2023	06.02.2 023	WP(C)- 2351/2 023	S.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(S ea t No - 1)
1 9 7	14384 /2023	06.02.2 023	CRLMC- 148/20 23	RABI SAMAL	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(S ea t No - 1)
1 9 8	14385 /2023	06.02.2 023	CRLMC- 449/20 23	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(S ea t No - 1)
1 9 9	14386 /2023	06.02.2 023	CRLMC- 148/20 23	A. PATTNAIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(S ea t No - 1)
2 0 0	14387 /2023	06.02.2 023	CRLMC- 348/20 23	K.C.PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-02-02		CRIMI NAL MISC	(S ea t No

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2 0 1	14388 /2023	06.02.2 023	CRLMC- 4015/2 022	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-02		CRIMI NAL MISC	(S ea t No - 5)
2 0 2	14389 /2023	06.02.2 023	WP(C) - 18976/ 2010	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 5)
2 0 3	14390 /2023	06.02.2 023	ABLAPL - 13538/ 2022	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(S ea t No - 5)
2 0 4	14391 /2023	06.02.2 023	WP(C) - 2599/2 023	DILLIP SAMAL	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(S ea t No - 5)
2 0 5	14392 /2023	06.02.2 023	ABLAPL - 10590/ 2022	J.K.MISHRA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(S ea t No - 5)
2 0 6	14393 /2023	06.02.2 023	WP(C) - 307/20 19	B.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 5)
2 0 7	14394 /2023	06.02.2 023	BLAPL- 5374/2 022	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 5)
2 0 8	14395 /2023	06.02.2 023	WP(C) - 2631/2 023	R.K. MOHABHOI	C.O.	COURT NO. 4	Order Dtd. 2023-02-03		WRIT BRANC H-7	(S ea t No - 5)
2 0 9	14396 /2023	06.02.2 023	BLAPL- 2261/2 022	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t

									No - 5)
2 1 0	14397 /2023	06.02.2 023	BLAPL- 3500/2 022	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-02-03	BAIL- 1 (CRI MINAL MISC- 1)	(S ea t No - 6)
2 1 1	14398 /2023	06.02.2 023	WP (C) - 2631/2 023	G.K. NANDA	C.O.	COURT NO. 4	Order Dtd. 2023-02-03	WRIT BRANC H-7	(S ea t No - 5)
2 1 2	14399 /2023	06.02.2 023	BLAPL- 8851/2 021	D. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2023-02-03		(S ea t No - 5)
2 1 3	14400 /2023	06.02.2 023	ABLAPL - 16263/ 2022	SIDHARTHA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01		(S ea t No - 5)
2 1 4	14401 /2023	06.02.2 023	BLAPL- 12423/ 2022	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-03		(S ea t No - 5)
2 1 5	14402 /2023	06.02.2 023	BLAPL- 12426/ 2022	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-03		(S ea t No - 5)
2 1 6	14403 /2023	06.02.2 023	ABLAPL - 6547/2 022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-01		(S ea t No - 5)
2 1 7	14404 /2023	06.02.2 023	WP (C) - 35981/ 2022	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2023-02-03		(S ea t No - 5)
2 1	14405 /2023	06.02.2 023	CRLMP- 185/20	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03		(S ea

8			23							t No - 5)
2 1 9	14406 /2023	06.02.2 023	CRLMP- 165/20 23	MRITUNJAY BANERJEE	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 5)
2 2 0	14407 /2023	06.02.2 023	CRLMP- 1201/2 020	NIRANJAN MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(S ea t No - 5)
2 2 1	14408 /2023	06.02.2 023	CRLMP- 156/20 23	A. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 5)
2 2 2	14409 /2023	06.02.2 023	CRLMP- 189/20 23	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 5)
2 2 3	14410 /2023	06.02.2 023	CRLMP- 188/20 23	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 5)
2 2 4	14411 /2023	06.02.2 023	CRLMP- 186/20 23	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 5)
2 2 5	14412 /2023	06.02.2 023	CRLMP- 187/20 23	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 5)
2 2 6	14413 /2023	06.02.2 023	CRLMP- 184/20 23	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 5)
2	14414	06.02.2	CRLMP-	NIRANJAN	C.O.	COURT	Order Dtd.			(S

27	/2023	023	183/2023	HARICHANDAN		NO. 6	2023-02-03			eat No - 5)
228	14415/2023	06.02.2023	CRLMP-192/2023	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S eat No - 5)
229	14416/2023	06.02.2023	CRLMP-190/2023	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S eat No - 5)
230	14417/2023	06.02.2023	CRLMP-193/2023	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S eat No - 5)
231	14418/2023	06.02.2023	CRLMP-191/2023	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S eat No - 5)
232	14419/2023	06.02.2023	CRLMP-194/2023	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S eat No - 5)
233	14420/2023	06.02.2023	CRLMP-195/2023	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S eat No - 5)
234	14421/2023	06.02.2023	CRLMP-196/2023	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S eat No - 5)
235	14422/2023	06.02.2023	CRLMP-197/2023	NIRANJAN HARICHANDAN	C.O.	COURT NO. 6				(S eat No - 5)

2 3 6	14423 /2023	06.02.2 023	CRLMP- 157/20 23	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 5)
2 3 7	14424 /2023	06.02.2 023	CRLMP- 162/20 23	M.R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(S ea t No - 5)
2 3 8	14425 /2023	06.02.2 023	CRLMP- 1275/2 022	K.C. PANDA	C.O.	COURT NO. 1				(S ea t No - 5)
2 3 9	14426 /2023	06.02.2 023	CRLMC- 3516/2 017	G. SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 5)
2 4 0	14427 /2023	06.02.2 023	BLAPL- 11652/ 2022	C.R. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 5)
2 4 1	14428 /2023	06.02.2 023	WP (C) - 2864/2 023	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-02			(S ea t No - 5)
2 4 2	14429 /2023	06.02.2 023	WP (C) - 2863/2 023	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-02			(S ea t No - 5)
2 4 3	14430 /2023	06.02.2 023	WP (C) - 2866/2 023	J. SAHOO	GENE RAL		Order Dtd. 2023-02-02			(S ea t No - 5)
2 4 4	14431 /2023	06.02.2 023	WP (C) - 2983/2 023	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No - 5)

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2 4 5	14432 /2023	06.02.2 023	WP (C) - 2860/2 023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No - 5)
2 4 6	14433 /2023	06.02.2 023	CRLA- 136/20 20	N. SAHOO	GENE RAL		Order Dtd. 2023-02-02		CRIMI NAL APPEA L	(S ea t No - 4)
2 4 7	14434 /2023	06.02.2 023	CRLA- 249/20 20	N. SAHOO	GENE RAL		Order Dtd. 2023-01-19		CRIMI NAL APPEA L	(S ea t No - 4)
2 4 8	14435 /2023	06.02.2 023	CRLA- 142/20 20	N. SAHOO	GENE RAL		Order Dtd. 5000-01-01		CRIMI NAL APPEA L	(S ea t No - 4)
2 4 9	14436 /2023	06.02.2 023	CRLA- 135/20 20	N. SAHOO	GENE RAL		Order Dtd. 2023-01-19		CRIMI NAL APPEA L	(S ea t No - 4)
2 5 0	14437 /2023	06.02.2 023	CRLA- 183/20 20	N. SAHOO	GENE RAL		Order Dtd. 2023-01-19		CRIMI NAL APPEA L	(S ea t No - 4)
2 5 1	14438 /2023	06.02.2 023	WP (C) - 2861/2 023	J. SAHOO	C.O.		Order Dtd. 2023-02-02			(S ea t No - 4)
2 5 2	14439 /2023	06.02.2 023	CRLMP- 2337/2 022	P.K.BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-02-03		WRIT BRANC H-7	(S ea t No - 18)
2 5 3	14440 /2023	06.02.2 023	BLAPL- 5092/2 022	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t

										No - 18)
2 5 4	14441 /2023	06.02.2 023	BLAPL- 3247/2 022	M. PAGAL	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 18)
2 5 5	14442 /2023	06.02.2 023	BLAPL- 12629/ 2022	A.KALASH	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 18)
2 5 6	14443 /2023	06.02.2 023	BLAPL- 7944/2 021	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 18)
2 5 7	14444 /2023	06.02.2 023	WP (C) - 23392/ 2016	S.MOHARANA	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(S ea t No - 18)
2 5 8	14445 /2023	06.02.2 023	BLAPL- 880/20 22	A.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 18)
2 5 9	14446 /2023	06.02.2 023	BLAPL- 7798/2 022	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-03			(S ea t No - 18)
2 6 0	14447 /2023	06.02.2 023	BLAPL- 4110/2 022	BALARAM SINGH	GENE RAL		PetitionAnnex ure,Entire Order,			(S ea t No - 18)

261	14448/2023	06.02.2023	BLAPL-523/2022	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-02-03			(Seat No - 18)
262	14449/2023	06.02.2023	CRLMC-2329/2021	A.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2023-02-02			(Seat No - 18)
263	14450/2023	06.02.2023	WP(C)-18476/2014	B K DAS	GENERAL		Order Dtd. 2014-01-28		WRIT BRANCH-7	(Seat No - 48)
264	14451/2023	06.02.2023	WP(C)-662/2023	A. PARIDA	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(Seat No - 48)
265	14452/2023	06.02.2023	WP(C)-2282/2023	B.N. SADANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-02			(Seat No - 48)
266	14453/2023	06.02.2023	WP(C)-26560/2020	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-02			(Seat No - 48)
267	14454/2023	06.02.2023	BLAPL-10186/2022	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No - 48)
268	14455/2023	06.02.2023	BLAPL-597/2023	S.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No - 48)

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2 6 9	14456 /2023	06.02.2 023	WP (C) - 28664/ 2022	D.K. SETHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-02			(S ea t No - 48)
2 7 0	14457 /2023	06.02.2 023	WP (C) - 28664/ 2022	D.D. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-02			(S ea t No - 48)
2 7 1	14458 /2023	06.02.2 023	OJC- 3158/1 987	CHINTAMANI LENKA	GENE RAL		Order Dtd. 1992-01-08			(S ea t No - 48)
2 7 2	14459 /2023	06.02.2 023	WP (C) - 4206/2 020	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(S ea t No - 48)
2 7 3	14460 /2023	06.02.2 023	WP (C) - 4234/2 020	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(S ea t No - 48)
2 7 4	14461 /2023	06.02.2 023	ARBA- 48/201 8	B.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-02		M.J.C .	(S ea t No - 2)
2 7 5	14462 /2023	06.02.2 023	ARBA- 48/201 8	D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-02		M.J.C .	(S ea t No - 2)
2 7 6	14463 /2023	06.02.2 023	ARBA- 48/201 8	B.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-02		M.J.C .	(S ea t

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277	14464/2023	06.02.2023	WP (C) - 7956/2022	R.K.MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 2023-01-31		(Seat No - 2)
278	14465/2023	06.02.2023	WP (C) - 7956/2022	M.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-01-31		(Seat No - 2)
279	14466/2023	06.02.2023	WP (C) - 7956/2022	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2023-01-31		(Seat No - 2)
280	14467/2023	06.02.2023	TRPCRL - 39/2016	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-02-03	BAIL-1 (CRIMINAL MISC-1)	(Seat No - 2)
281	14468/2023	06.02.2023	WP (C) - 18675/2022	T.K. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-02-03	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
282	14469/2023	06.02.2023	WP (C) - 18676/2022	T.K. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-02-03	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
283	14470/2023	06.02.2023	WP (C) - 4275/2016	R.K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2023-02-03		(Seat No - 123)
284	14471/2023	06.02.2023	EXP-6/2022	S. BISWAL	C.O.	COURT NO. 4	Order Dtd. 2023-02-03		(Seat No -

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2 8 5	14472 /2023	06.02.2 023	EXP- 7/2022	S. BISWAL	C.O.	COURT NO. 4	Order Dtd. 2023-02-03			(S ea t No - 12 3)
2 8 6	14473 /2023	06.02.2 023	WP (C) - 22426/ 2022	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-02			(S ea t No - 12 3)
2 8 7	14474 /2023	06.02.2 023	WP (C) - 2155/2 023	B.N. SADANGI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-02			(S ea t No - 12 3)
2 8 8	14475 /2023	06.02.2 023	WP (C) - 2155/2 023	S.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-02			(S ea t No - 12 3)
2 8 9	14476 /2023	06.02.2 023	WP (C) - 29037/ 2020	T.K. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-02			(S ea t No - 12 3)
2 9 0	14477 /2023	06.02.2 023	WP (C) - 2841/2 023	BRAJA MOHAN SARANGI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-03			(S ea t No - 12 3)
2 9 1	14478 /2023	06.02.2 023	WP (C) - 32575/ 2022	M.R. ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(S ea t No - 12 3)
2 9	14479 /2023	06.02.2 023	WP (C) - 8462/2	B.K. DAS	C.O.	CHIEF JUSTI	Order Dtd. 2023-01-30			(S ea

2			020			CE'S COURT				t No - 12 3)
2 9 3	14480 /2023	06.02.2 023	WP (C) - 8462/2 020	K. MANDAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-01-30			(S ea t No - 12 3)
2 9 4	14481 /2023	06.02.2 023	WP (C) - 8462/2 020	R.K.BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-01-30			(S ea t No - 12 3)
2 9 5	14482 /2023	06.02.2 023	WP (C) - 23947/ 2022	T.K. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-02		WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
2 9 6	14483 /2023	06.02.2 023	WP (C) - 8970/2 020	P. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2023-02-02			(S ea t No - 10 6)
2 9 7	14484 /2023	06.02.2 023	WP (C) - 8969/2 020	P. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2023-02-02			(S ea t No - 10 6)
2 9 8	14485 /2023	06.02.2 023	WP (C) - 18271/ 2014	S.K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2023-02-02			(S ea t No - 10 6)
2 9 9	14486 /2023	06.02.2 023	WP (C) - 18270/ 2014	S.K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2023-02-02			(S ea t No - 10 6)

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300	14487/2023	06.02.2023	WP (C) - 15773/2014	G.SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2023-02-02			(Seat No - 106)
301	14488/2023	06.02.2023	WP (C) - 1863/2015	B.K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-02	WRIT BRANCH (DIVISION BENCH)		(Seat No - 115)
302	14489/2023	06.02.2023	WP (C) - 2735/2023	SATYAJIT MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-02			(Seat No - 115)
303	14490/2023	06.02.2023	WP (C) - 4668/2022	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-02			(Seat No - 115)
304	14491/2023	06.02.2023	OJC- 15839/2001	B MAJHI	GENERAL		Annexure Counter, Entire Order,	WRIT BRANCH-2		(Seat No - 6)
305	14492/2023	06.02.2023	WPC (OA) - 2588/2016	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(Seat No - 6)
306	14493/2023	06.02.2023	WPC (OA) - 1740/2016	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(Seat No - 6)
307	14494/2023	06.02.2023	WPC (OA) - 122/2019	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(Seat No - 6)

308	14495/2023	06.02.2023	WPC (OA C) - 3248/2015	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No - 6)
309	14496/2023	06.02.2023	WPC (OA C) - 3325/2015	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No - 6)
310	14497/2023	06.02.2023	WPC (OA C) - 2451/2015	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No - 6)
311	14498/2023	06.02.2023	WP (C) - 2014/2023	P.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No - 6)
312	14499/2023	06.02.2023	WP (C) - 4236/2020	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No - 6)
313	14500/2023	06.02.2023	WP (C) - 4233/2020	S.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No - 6)
314	14501/2023	06.02.2023	WP (C) - 4237/2020	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No - 6)
315	14502/2023	06.02.2023	WP (C) - 2267/2023	R.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No - 6)
316	14503/2023	06.02.2023	WP (C) - 2639/2023	B.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No - 6)

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3 1 7	14504 /2023	06.02.2 023	WP (C) - 2280/2 023	AJIT CHANDRA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(S ea t No - 6)
3 1 8	14505 /2023	06.02.2 023	WP (C) - 2782/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 1 9	14506 /2023	06.02.2 023	WP (C) - 2785/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 2 0	14507 /2023	06.02.2 023	WP (C) - 2794/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 2 1	14508 /2023	06.02.2 023	WP (C) - 2800/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 2 2	14509 /2023	06.02.2 023	WP (C) - 2786/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 2 3	14510 /2023	06.02.2 023	WP (C) - 2806/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 2 4	14511 /2023	06.02.2 023	WP (C) - 2796/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 2 5	14512 /2023	06.02.2 023	WP (C) - 2790/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No

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3 2 6	14513 /2023	06.02.2 023	WP (C) - 2792/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 2 7	14514 /2023	06.02.2 023	WP (C) - 2799/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 2 8	14515 /2023	06.02.2 023	WP (C) - 2779/2 023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
3 2 9	14516 /2023	06.02.2 023	WPC (OA C) - 722/20 19	S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(S ea t No - 6)
3 3 0	14517 /2023	06.02.2 023	WPC (OA C) - 593/20 18	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(S ea t No - 6)
3 3 1	14518 /2023	06.02.2 023	WPC (OA C) - 593/20 18	ULLASH CHANDRA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(S ea t No - 6)
3 3 2	14519 /2023	06.02.2 023	WPC (OA C) - 140/20 18	H.K.PANDA	C.O.	COURT NO. 11	Order Dtd. 2023-02-01			(S ea t No - 6)
3 3 3	14520 /2023	06.02.2 023	WPC (OA C) - 52/201 6	M/S ASHOK KUMAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(S ea t No - 6)
3 3 4	14521 /2023	06.02.2 023	WPC (OA C) - 1005/2	A.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(S ea t

			018							No - 6)
335	14522/2023	06.02.2023	WPC (OA C) - 182/2019	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03		OA Branch	(Seat No - 1)
336	14523/2023	06.02.2023	ITA- 134/2018	T.K. NAYAK	C.O.	DR (J)	Order Dtd. 2023-02-01			(Seat No - 1)
337	14524/2023	06.02.2023	ITA- 134/2018	B.K. DAS	C.O.	DR (J)	Order Dtd. 2023-02-01			(Seat No - 1)
338	14525/2023	06.02.2023	CONTC- 601/2023	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
339	14526/2023	06.02.2023	WP (C) - 26247/2021	P.N. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-01-31			(Seat No - 1)
340	14527/2023	06.02.2023	CONTC- 597/2023	B.CH. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
341	14528/2023	06.02.2023	WP (C) - 26247/2021	T. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2023-01-31			(Seat No - 1)
342	14529/2023	06.02.2023	CONTC- 581/2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
344	14530/2023	06.02.2023	WP (C) - 13241/	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat

3			2022							t No - 1)
3 4 4	14531 /2023	06.02.2 023	CONTC- 570/20 23	H. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 4 5	14532 /2023	06.02.2 023	WP (C) - 17004/ 2022	A.T. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(S ea t No - 1)
3 4 6	14533 /2023	06.02.2 023	CONTC- 567/20 23	P.C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 4 7	14534 /2023	06.02.2 023	WP (C) - 28562/ 2022	NIRANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(S ea t No - 1)
3 4 8	14535 /2023	06.02.2 023	CONTC- 566/20 23	ADV, M/S. RAM AKRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 4 9	14536 /2023	06.02.2 023	CONTC- 520/20 23	H. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 5 0	14537 /2023	06.02.2 023	WPC (OA C) - 14/201 4	A.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2022-02-03			(S ea t No - 1)
3 5 1	14538 /2023	06.02.2 023	CONTC- 513/20 23	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3	14539	06.02.2	WPC (OA	M.R. SAHOO	C.O.	COURT	Order Dtd.			(S

5 2	/2023	023	C) - 3973/2 014			NO. 1	2023-02-03			ea t No - 1)
3 5 3	14540 /2023	06.02.2 023	CONTC- 474/20 23	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 1)
3 5 4	14541 /2023	06.02.2 023	CONTC- 473/20 23	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 1)
3 5 5	14542 /2023	06.02.2 023	WPC (OA C) - 661/20 19	A.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 1)
3 5 6	14543 /2023	06.02.2 023	CONTC- 472/20 23	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 1)
3 5 7	14544 /2023	06.02.2 023	CONTC- 471/20 23	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 1)
3 5 8	14545 /2023	06.02.2 023	SAO- 10/200 7	P. CH. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(S ea t No - 1)
3 5 9	14546 /2023	06.02.2 023	WP (C) - 7685/2 022	ASUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(S ea t No - 1)
3 6 0	14547 /2023	06.02.2 023	CONTC- 470/20 23	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(S ea t No - 1)

3 6 1	14548 /2023	06.02.2 023	WP (C) - 3090/2 023	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 1)
3 6 2	14549 /2023	06.02.2 023	CONTC- 282/20 23	H. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 6 3	14550 /2023	06.02.2 023	CONTC- 272/20 23	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 6 4	14551 /2023	06.02.2 023	WP (C) - 26653/ 2022	K.C. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 1)
3 6 5	14552 /2023	06.02.2 023	CONTC- 267/20 23	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 1)
3 6 6	14553 /2023	06.02.2 023	CONTC- 266/20 23	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 6 7	14554 /2023	06.02.2 023	CONTC- 217/20 23	S.R.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 6 8	14555 /2023	06.02.2 023	CONTC- 193/20 23	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 6 9	14556 /2023	06.02.2 023	CONTC- 162/20 23	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)

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370	14557/2023	06.02.2023	CONTC-160/2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
371	14558/2023	06.02.2023	CONTC-70/2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
372	14559/2023	06.02.2023	CONTC-69/2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
373	14560/2023	06.02.2023	CONTC-38/2023	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
374	14561/2023	06.02.2023	TRP (C) - 452/2022	S.C. NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No - 1)
375	14562/2023	06.02.2023	CONTC-8156/2022	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
376	14563/2023	06.02.2023	CONTC-8150/2022	P.K. PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
377	14564/2023	06.02.2023	CONTC-8149/2022	P.K. PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)
378	14565/2023	06.02.2023	CONTC-8078/2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No - 1)

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3 7 9	14566 /2023	06.02.2 023	CONTC- 35/202 3	S.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 8 0	14567 /2023	06.02.2 023	CONTC- 22/202 3	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 8 1	14568 /2023	06.02.2 023	CONTC- 21/202 3	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 8 2	14569 /2023	06.02.2 023	SA- 28/197 8	B C PANDA	GENE RAL		Order Dtd. 1978-04-11			(S ea t No - 1)
3 8 3	14570 /2023	06.02.2 023	CONTC- 7890/2 022	MR. SHASHI BHUSAN BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 1)
3 8 4	14571 /2023	06.02.2 023	WP(C)- 12549/ 2007	R C MISHRA	GENE RAL		Order Dtd. 2015-12-04	WRIT BRANC H-7		(S ea t No - 48)
3 8 5	14572 /2023	06.02.2 023	CONTC- 7855/2 022	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 48)
3 8 6	14573 /2023	06.02.2 023	CONTC- 7995/2 022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 48)

3 8 7	14574 /2023	06.02.2 023	CONTC- 7069/2 022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 48)
3 8 8	14575 /2023	06.02.2 023	CONTC- 661/20 23	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 48)
3 8 9	14576 /2023	06.02.2 023	CONTC- 602/20 23	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 48)
3 9 0	14577 /2023	06.02.2 023	WP (C) - 2705/2 023	A.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(S ea t No - 48)
3 9 1	14578 /2023	06.02.2 023	TRP (C) - 494/20 22	M.N.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(S ea t No - 48)
3 9 2	14579 /2023	06.02.2 023	TRP (C) - 278/20 22	S.K. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2023-02-02		M.J.C .	(S ea t No - 6)
3 9 3	14580 /2023	06.02.2 023	TRP (C) - 432/20 22	S.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-02		M.J.C .	(S ea t No - 6)
3 9 4	14581 /2023	06.02.2 023	CONTC- 3551/2 022	S.B. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 6)

3 9 5	14582 /2023	06.02.2 023	TRP (C) - 476/20 22	R. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-02		M.J.C .	(S ea t No - 6)
3 9 6	14583 /2023	06.02.2 023	CONTC- 7067/2 022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 6)
3 9 7	14584 /2023	06.02.2 023	TRP (C) - 363/20 22	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(S ea t No - 6)
3 9 8	14585 /2023	06.02.2 023	TRP (C) - 31/202 3	B.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-02			(S ea t No - 6)
3 9 9	14586 /2023	06.02.2 023	TRP (C) - 271/20 19	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 6)
4 0 0	14587 /2023	06.02.2 023	CONTC- 993/20 22	S.B. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 6)
4 0 1	14588 /2023	06.02.2 023	CONTC- 8004/2 022	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 6)
4 0 2	14589 /2023	06.02.2 023	TRP (C) - 448/20 21	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 6)
4 0 3	14590 /2023	06.02.2 023	WP (C) - 1908/2 023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)

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4 0 4	14591 /2023	06.02.2 023	CONTC- 8006/2 022	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 6)
4 0 5	14592 /2023	06.02.2 023	WP (C) - 3072/2 023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
4 0 6	14593 /2023	06.02.2 023	CONTC- 8005/2 022	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 6)
4 0 7	14594 /2023	06.02.2 023	WP (C) - 3073/2 023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
4 0 8	14595 /2023	06.02.2 023	CONTC- 7733/2 022	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03		CONTE MPT	(S ea t No - 6)
4 0 9	14596 /2023	06.02.2 023	WP (C) - 3074/2 023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No - 6)
4 1 0	14597 /2023	06.02.2 023	WP (C) - 12452/ 2017	C.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-01-31			(S ea t No - 6)
4 1 1	14598 /2023	06.02.2 023	TRP (C) - 21/202 3	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-03		M.J.C .	(S ea t No - 6)
4 1 2	14599 /2023	06.02.2 023	TRP (C) - 41/202 3	ANITA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-03		M.J.C .	(S ea t No

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4 1 3	14600 /2023	06.02.2 023	TRP (C) - 44/202 3	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2023-02-03		M.J.C .	(S ea t No - 6)
4 1 4	14601 /2023	06.02.2 023	TRP (C) - 49/202 3	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-03		M.J.C .	(S ea t No - 6)
4 1 5	14602 /2023	06.02.2 023	TRP (C) - 421/20 22	BISWAJIT SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 6)
4 1 6	14603 /2023	06.02.2 023	TRP (C) - 421/20 22	R.K.DEHURY	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 6)
4 1 7	14604 /2023	06.02.2 023	TRP (C) - 449/20 22	N.K. SATAPATY	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 6)
4 1 8	14605 /2023	06.02.2 023	TRP (C) - 444/20 22	A.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 6)
4 1 9	14606 /2023	06.02.2 023	TRP (C) - 444/20 22	P.R.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(S ea t No - 6)
4 2 0	14607 /2023	06.02.2 023	WA- 350/20 20	P.K.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-02		WRIT APPEA L	(S ea t No - 4)
4 2 1	14608 /2023	06.02.2 023	ITA- 11/202 3	T.K. NAYAK	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2023-01-31		CIVIL REVIS ION	(S ea t

						COURT				No - 4)
4 2 2	14609 /2023	06.02.2 023	WA- 96/201 7	J. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-02			(S ea t No - 4)
4 2 3	14610 /2023	06.02.2 023	CONTC- 8160/2 022	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 4)
4 2 4	14611 /2023	06.02.2 023	WP (C) - 11776/ 2012	P. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(S ea t No - 4)
4 2 5	14612 /2023	06.02.2 023	CONTC- 8195/2 022	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 4)
4 2 6	14613 /2023	06.02.2 023	WP (C) - 11776/ 2013	P.K.MOHANTY	C.O.	CH	Order Dtd. 2023-02-03			(S ea t No - 4)
4 2 7	14614 /2023	06.02.2 023	CONTC- 8196/2 022	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 4)
4 2 8	14615 /2023	06.02.2 023	WP (C) - 11776/ 2012	A.C. JENA	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(S ea t No - 4)
4 2 9	14616 /2023	06.02.2 023	CONTC- 8079/2 022	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(S ea t No - 4)
4 3	14617 /2023	06.02.2 023	WP (C) - 11776/	A.K.SARANGI	C.O.	COURT NO.	Order Dtd. 2023-02-03			(S ea

0			2012			22				t No - 4)
4 3 1	14618 /2023	06.02.2 023	CONTC- 7975/2 022	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 4)
4 3 2	14619 /2023	06.02.2 023	CONTC- 7891/2 022	S.B. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 4)
4 3 3	14620 /2023	06.02.2 023	RVWPET - 145/20 20	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-02			(S ea t No - 4)
4 3 4	14621 /2023	06.02.2 023	RVWPET - 145/20 20	B.K. PADHI	C.O.	COURT NO. 22	Order Dtd. 2023-02-02			(S ea t No - 4)
4 3 5	14622 /2023	06.02.2 023	RVWPET - 145/20 20	G.SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2023-02-02			(S ea t No - 4)
4 3 6	14623 /2023	06.02.2 023	WP(C)- 2100/2 023	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(S ea t No - 4)
4 3 7	14624 /2023	06.02.2 023	WP(C)- 28776/ 2021	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(S ea t No - 4)
4 3 8	14625 /2023	06.02.2 023	WA- 458/20 17	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(S ea t No - 4)
4	14626	06.02.2	WA-	S.C. SAMAL	C.O.	COURT	Order Dtd.			(S

39	/2023	023	458/2017			NO. 2 OLD	2023-02-02			eat No - 4)
440	14627/2023	06.02.2023	CRLREV - 293/2017	G.R. PATRA	C.O.	COURT NO. 11	Order Dtd. 2023-02-06		CRIMINAL REVISION	(Seat No - 2)
441	14628/2023	06.02.2023	WP (C) - 3273/2023	P.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-06			(Seat No - 2)
442	14629/2023	06.02.2023	BLAPL-11393/2022	H.K. PANDA	GENERAL		Order Dtd. 2023-01-27			(Seat No - 2)
443	14630/2023	06.02.2023	CRLMP-2651/2022	B.K. DAS	GENERAL		Order Dtd. 2023-01-03			(Seat No - 2)
444	14631/2023	06.02.2023	CRLMC-434/2023	A.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 2)
445	14632/2023	06.02.2023	CRLMC-4020/2022	P.K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 2)
446	14633/2023	06.02.2023	CRLMC-3902/2022	M.R. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMINAL MISC	(Seat No - 2)
447	14634/2023	06.02.2023	WP (C) - 3273/2023	P.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-06			(Seat No - 2)

448	14635/2023	06.02.2023	CRLMC-4250/2022	S. BARDHAN	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMINAL MISC	(Seat No - 3)
449	14636/2023	06.02.2023	CRLMC-4128/2022	M.K. PANI	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 3)
450	14637/2023	06.02.2023	CRLMC-3659/2022	S.K. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMINAL MISC	(Seat No - 4)
451	14638/2023	06.02.2023	CRLMC-3062/2022	J.D.MUDULI	C.O.	COURT NO. 8	Order Dtd. 2023-02-03			(Seat No - 4)
452	14639/2023	06.02.2023	ITA-22/2019	D.K. SAHU	C.O.	DR (J)	Order Dtd. 2023-01-31			(Seat No - 4)
453	14640/2023	06.02.2023	CRLMC-1273/2022	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 4)
454	14641/2023	06.02.2023	CRLMC-1001/2022	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMINAL MISC	(Seat No - 2)
455	14642/2023	06.02.2023	CRLMC-329/2023	P.K. PAL	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 2)
456	14643/2023	06.02.2023	CRLMC-298/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No -)

										2)
4 5 7	14644 /2023	06.02.2 023	CRLMC- 116/20 23	J.KAMILA	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(S ea t No - 2)
4 5 8	14645 /2023	06.02.2 023	CRLMC- 341/20 23	K. JENA	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMI NAL MISC	(S ea t No - 6)
4 5 9	14646 /2023	06.02.2 023	CRLMC- 3893/2 022	M.K. PANI	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(S ea t No - 6)
4 6 0	14647 /2023	06.02.2 023	CRLMC- 2107/2 021	P.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-02-02			(S ea t No - 6)
4 6 1	14648 /2023	06.02.2 023	CRLMC- 3447/2 022	P.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(S ea t No - 6)
4 6 2	14649 /2023	06.02.2 023	CRLMC- 192/20 23	S.CHOUDHURY	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(S ea t No - 6)
4 6 3	14650 /2023	06.02.2 023	CRLMC- 3363/2 022	N.ROUT	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(S ea t No - 6)
4 6 4	14651 /2023	06.02.2 023	CRLMC- 3490/2 022	A.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(S ea t No - 6)
4 6 5	14652 /2023	06.02.2 023	CRLMC- 1511/2 022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMI NAL MISC	(S ea t No

										-5)
466	14653/2023	06.02.2023	CRLMC-471/2023	G.JAYASINGH	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMINAL MISC	(Seat No - 4)
467	14654/2023	06.02.2023	CRLMC-448/2023	S.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 4)
468	14655/2023	06.02.2023	CRLMC-445/2023	S.K. DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 4)
469	14656/2023	06.02.2023	CRLMC-1886/2022	B. PARIJA	C.O.	COURT NO. 24	Order Dtd. 2023-02-03		CRIMINAL MISC	(Seat No - 5)
470	14657/2023	06.02.2023	CRLMC-483/2023	SATYAJIT MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 5)
471	14658/2023	06.02.2023	CRLMC-2511/2022	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 5)
472	14659/2023	06.02.2023	CRLMC-2511/2022	R.K.MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 5)
473	14660/2023	06.02.2023	CRLMC-4073/2022	S. DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 5)
474	14661/2023	06.02.2023	CRLMC-4073/2022	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 5)

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475	14662/2023	06.02.2023	CRLMC-371/2023	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 5)
476	14663/2023	06.02.2023	CRLMC-401/2023	M.R. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMINAL MISC	(Seat No - 4)
477	14664/2023	06.02.2023	CRLMC-365/2023	G.C. JENA	C.O.	COURT NO. 12	Order Dtd. 2023-02-03		CRIMINAL MISC	(Seat No - 6)
478	14665/2023	06.02.2023	CRLMC-346/2023	S.CHOUDHURY	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 6)
479	14666/2023	06.02.2023	CRLMC-4214/2022	A.P. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 6)
480	14667/2023	06.02.2023	WP (C) - 2577/2023	M.BARAL	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No - 6)
481	14668/2023	06.02.2023	WP (C) - 2623/2023	S.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No - 6)
482	14669/2023	06.02.2023	CRLMC-1584/2020	A.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-03			(Seat No - 6)
488	14670/2023	06.02.2023	CRLMC-1775/2	N. SAHOO	C.O.	COURT NO.	Order Dtd. 2023-02-02			(Seat

3			022			12				t No - 6)
4 8 4	14671 /2023	06.02.2 023	CRLMC- 263/20 23	P. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-02-02		CRIMI NAL MISC	(S ea t No - 5)
4 8 5	14672 /2023	06.02.2 023	CRLMC- 1141/2 022	S. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-02-02		CRIMI NAL MISC	(S ea t No - 3)
4 8 6	14673 /2023	06.02.2 023	CRLMC- 3489/2 022	A.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(S ea t No - 3)
4 8 7	14674 /2023	06.02.2 023	WP (C) - 2543/2 023	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-02-01			(S ea t No - 3)

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